

ment Advisory Services, United Nations, New York.

5. Mr. John Empsom—FAO Consultant Dairy Technologist, formerly Chief Executive Commercial Division, UK Milk Marketing Board.
6. Mr. Wolfgang Krostitz—FAO Dairy Economist and Marketing Specialist, Commodities and Trade Division, FAO, Rome.
7. Mr. Frank Vandemaele—UNDP Animal Husbandry Specialist, Division for Programme Development, Support and Evaluation, UNDP, New York.
8. Dr. Mogens Jul—FAO Nutrition Consultant; Director of Meat Products Laboratory, Ministry of Agriculture, Copenhagen, Denmark.
9. Mr. Liam Pickett—Senior Officer, Cooperative Branch, International Labour Organisation (ILO), Geneva.
10. Mr. Peter Simkin (Rapporteur)—WFP Senior Evaluation Officer, Evaluation Service, WFP, Rome.

(c) and (d). The recurrent points of criticism of the project which have come to Government's notice have been referred to the mission for its assessment and comments.

**Seminar on non-conventional and alternative approaches to provide shelter to urban poor**

898. SHRI NAWAL KISHORE SHARMA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that a seminar on 'Non-Conventional and alternative approaches to provide shelter to the urban poor' was held recently; and

(b) if so, the suggestions made and the conclusions arrived at the said seminar?

**THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND**

**HOUSING (SHRI BHISHMA NARAIN SINGH):** (a) Yes, Sir.

(b) The seminar focussed attention on attitudes, strategies and approaches to shelter for the poorer sections in Delhi, based on the experience of the Delhi Development Authority and other agencies. The recommendations related to:

(a) flexibility in the land development and planning operations of DDA;

(b) the necessity for public participation in the formulation and implementation of shelter programmes; and

(c) flexible and integrated approaches in the fields of organisation, finance, materials and technology to devise low cost and non conventional solutions to provision of services and housing for the urban poor.

**Demolition of Unauthorised Construction in Sarojini Nagar, New Delhi**

899. SHRI KESHO RAO PARDHI: Will the Minister of WORKS AND HOUSING be pleased to refer to the reply given to Starred Question No. 57 on the 17th November, 1980 regarding unauthorised construction in Government Quarters in Sarojini Nagar, New Delhi and state:

(a) whether notice has since been served to the allottee of Quarter No. 325 of C Block in Sarojini Nagar, New Delhi for removal of unauthorised construction of one full room in the backyard of the said quarter;

(b) if so, the reasons for not taking any further action even after expiry of the period given in the notice for removal of the said unauthorised construction; and

(c) the time by which the said unauthorised construction is proposed to be removed?

**THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND**

**HOUSING (SHRI BHISHMA NARAIN SINGH):** (a) Yes, Sir.

(b) and (c). The show cause notice was served on 10-2-81 asking the allottee officer to remove the unauthorised construction within one month of the issue of the notice. In case the allottee officer fails to remove the unauthorised construction within the specified period further action to cancel the allotment and initiation of eviction proceedings under the Public Premises (Eviction and Unauthorised Occupants) Act, 1971 will be taken.

**Telephone Exchange in Tirunelveli**

900. SHRI K. T. KOSALRAM: Will the Minister of COMMUNICATIONS be pleased to state:

(a) when the building was completed in Tirunelveli for locating the telephone exchange;

(b) whether the machinery that came to Tirunelveli some years back for this purpose was diverted to some other place and if so, the reasons therefor; and

(c) when the Telephone Exchange in Tirunelveli will be commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) 30-8-1979.

(b) No, Sir.

(c) During 1983.

**Shifting of Course of Ganga**

901. SHRI K. P. SINGH DEO:  
SHRI SATISH AGARWAL:

Will the Minister of IRRIGATION be pleased to state:

(a) whether it is a fact that Satellite photos have revealed that river Ganga is shifting its course in Murshidabad district of West Bengal;

(b) whether it is also a fact that if the shift is not checked it might lead

to devastating floods and reduce water to Farakka; and

(c) if so, whether Government have taken note of this serious situation; if so, what urgent remedial measures are being taken?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) to (c). The river Ganga in Murshidabad district downstream of Farakka Barrage has been causing erosion along its right bank. Protective measures have been taken up by the West Bengal Government, and the Farakka Barrage Authorities also have taken steps to protect the works of the Farakka Barrage complex likely to be affected by this erosion. No reduction on this account is anticipated in the supply of water to the Feeder Canal which draws supplies from the river Ganga upstream of Farakka Barrage.

**Progress in Irrigation programmes in Orissa under Central Sector**

902. DR. KRUPASINDHU BHOI: Will the Minister of IRRIGATION be pleased to state:

(a) the progress so far made in various irrigation programmes in the State of Orissa under Central Sector; and

(b) the names of the irrigation projects in Orissa which are proposed to be implemented by Government during the next three years and the amount proposed to be spent for each of the projects?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) There are no irrigation schemes in the State of Orissa under Central Sector.

(b) A Statement is laid on the Table of the House.